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NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

2.7.2003

Mr. P.N. Jatti, Counsel for the applicant.

Mr. N.C. Goyal, Counsel for the respondents.

D.B. not formed today. Be listed before the
D.B. on 15.9.2003.

(GURMIT SINGH)
DEPUTY REGISTRAR

15/9/2003 Mr. P.N. Jatti, Counsel for applicant.
Mr. N.C. Goyal, Counsel for respondents.

15/9/2003 Mr. P.N. Jatti, Counsel for the
applicant says that the applicant
has returned from abroad and he
does not want to proceed this
matter and wants to withdraw this
case. Consequently, this DA is
dismissed as withdrawn. No order
as to costs.

A.K. BHANDARI
ADMINISTRATIVE MEMBER

G. L. GUPTA
VICE CHAIRMAN

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note 1586, 87
dt 16.8.03